

ITEM NO.18

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No.155/2023

AMAN KUMAR SINGH & ANR.

Petitioner(s)

VERSUS

THE STATE OF CHHATTISGARH & ORS.

Respondent(s)

(With IA No.75511/2023-EX-PARTE STAY and IA No.75513/2023-EXEMPTION FROM FILING O.T.)

Date : 28-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. C.A. Sundram, Sr. Adv.  
Mr. Mahesh Jethmalani, Sr. Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Ms. Kajal Dalal, Adv.  
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Kapil Sibal, Sr. Adv.  
Mr. Sumeer Sodhi, Adv.  
Mr. Devashish Tiwari, Adv.  
Ms. Aparajita Jamwal, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Mr C A Sundaram, senior counsel for the petitioners seeks the permission of the Court to withdraw the Petition.
- 2 The Petition is dismissed as withdrawn.

(CHETAN KUMAR)  
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)  
Assistant Registrar